GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:1129 ANSWERED ON:02.03.2015 SMART CARD FOR UNORGANISED WORKERS

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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has proposed to issue Smart Cards called unorganised workers identifi- cation number to help unorganised workers to avail multiple benefits related to health, insurance, pension and banking;
- (b) if so, the details thereof and the number of unorganised workers likely to be covered under this scheme, State/UT-wise;
- (c) whether this will replace the earlier Smart Card issued under the Rashtriya Swasthya Bima Yojana and if so, the details thereof:
- (d) whether the workers in the unorganised sector can also avail various other benefits with the said Smart Card and if so, the details thereof; and
- (e) the other steps taken by the Government to provide social security benefits to unorganised sector workers in the country?

Answer

MINISTER OF STATE(IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

- (a) & (b): The Government has decided to take up registration of unorganised workers and issue of card to them through the State Governments. The card will be linked to the schemes for which the unorganised worker is eligible and covered.
- (c) & (d): The card will facilitate the unorganised worker to link with other eligible schemes.
- (e): Government has taken various steps to provide social security for the unorganized workers. Some of these schemes are listed as under:
- i. Indira Gandhi National Old Age Pension Scheme. (Ministry of Rural Development)
- ii. National Family Benefit Scheme. (Ministry of Rural Development)
- iii. JananiSurakshaYojana. (Ministry of Health and Family Welfare)
- iv. Handloom Weavers' Comprehensive Welfare Scheme. (Ministry of Textiles)
- v. Handicraft Artisans' Comprehensive Welfare Scheme. (Ministry of Textiles)
- vi. Pension to Master Craft Persons. (Ministry of Textiles)
- vii. National Scheme for Welfare of Fishermen and Training and Extension. (Department of Animal Husbandry, Dairying & Fisheries)
- viii. Janshree BimaYojana and Aam Admi BimaYojana. (Department of Financial Services).
- ix. Rashtriya Swasthya Bima Yojana. (Ministry of Labour and Employment).